

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 58 OF 2018

Dated : 4th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**The Tata Power Company Ltd. (Distribution) ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Pratiti Rungta for R-1

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on
23.10.2019.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj